## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
No.		a a construction	397 /398	Bruzzo and Anr. Vs Giltech
CP 100/07	TP 07/16	Hearing	397 /338	International Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

G. K. Bhavana

From So Sagar Associates

9845435654

Petitionel

G. K. B. Bavaner

Counsel for petitioner is present. A memo is filed for withdrawal.

For consideration, list it on 31.07.2017.

MEMBER (J)

MEMBER (T)